

**CENTRAL ADMINISTRATIVE TRIBUNAL  
LUCKNOW BENCH  
(THROUGH VIDEO CONFERENCING)**

**M.P. No. 1030/2021  
In Original Application No. 332/00457/2018**

**This, the 16<sup>th</sup> day of September, 2021**

**HON'BLE MS. JASMINE AHMED, MEMBER (J),  
HON'BLE MR. A MUKHOPADHAYA, MEMBER (A)**

Rashid Ahmad, aged about 38 years son of Shri Riaz Ahmad, R/o Quarter No. 2094-C, Type III, Modern Coach Factory, Lalganj, Raebareily.

...Applicant

By Advocate: Shri Praveen Kumar.

Vs.

1. Union of India through the General Manager, Modern Coach Factory, Raebareily.
2. The Chief Mechanical Engineer, Modern Coach Factory, Raebareily.
3. The Chief Personnel Officer, Modern Coach Factory, Raebareily.
4. The Dy. Chief Personnel Officer, Modern Coach Factory, Raebareily.
5. The Chief Planning Engineer, Modern Coach Factory, Raebareily.

...Respondents

By Advocate : Shri Ashutosh Pathak.

**Order (Oral)**

**By Hon'ble Ms. Jasmine Ahmed, Member (J)-**

Learned counsel for the applicant has filed M.P.No. 1030/2021 for withdrawal of the case to which the learned counsel for the respondents has no objection.

2. Accordingly, M.P.No. 1030/2021 is allowed and the OA No. 457/2018 is dismissed as having been withdrawn.

3. There shall be no order on costs.

**(A. MUKHOPADHAYA)**  
**MEMBER (A)**

**(MS. JASMINE AHMED)**  
**MEMBER (J)**

JNS